

an>

Title: Ruling regarding Adjournment Motion.

HON. SPEAKER: I have received notices of Adjournment Motion from Shri Rajesh Ranjan and Shri K.C. Venugopal. The matters, though important enough, do not warrant interruption of business of the day. The matters can be raised through other opportunities. I have, therefore, disallowed all the notices of Adjournment Motion.

...(Interruptions)

माननीय अध्यक्ष : यह क्या होता है? No, I am sorry. You have raised the issue.

...(Interruptions)

HON. SPEAKER: I am sorry. मैंने आपको बोलने का मौका दे दिया है लेकिन दस मिनट बोलने का मौका नहीं दिया है। I am sorry.

â€!(व्यवधान)

माननीय अध्यक्ष : आप फिर भले ज़ीरो आवर में बोलें, लेकिन अभी नहीं।